

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(18) CP(IB)3591(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.03.2019**.

NAME OF THE PARTIES:

Ultratech Cement Limited.

v/s.

Walchand Nagar Industries Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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ORDER

1. The Learned Representative of Petitioner is present. None for Respondent.
2. Adjourned to **11.06.2019**.

26.03.2019  
aah

Sd/-  
**V.P. SINGH**  
**Member (Judicial)**